COURT NO. 28

THE HONOURABLE SRI JUSTICE T.C.D.SEKHAR

To be Heard on Tuesday The 24th day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	MACMA/260/2019 (MVOP/216/2016)	C. LAKSHMI DEVI Vs P. JAVID HUSSAIN	SURESH KUMAR REDDY KALAVA	GUDI SRINIVASU R1 - NOTICE UNSERVED RETURNED. R2 - NOTICE SERVED, R3 - APP BY M/S.GUDI SRINIVASU.	CHITTOOR
2	MACMA/263/2019 (MVOP/252/2016)	TANGUDU KRISHNA VENI Vs K.S.UMESHA	SRINIVASA RAO KURAPATI	R1 R2 NOT NECESSARY PARTIES VIDE C.T, R3 NOTICE SERVED.	SRIKAKULAM
3.1 along with 3					
3	MACMA/296/2019 (MVOP/180/2015)	THE ORIENTAL INSURANCE COMPANY LTD. Vs GUMMALLA SUBBA RAO	B PARAMESEWARA RAO	NUTHALAPATI KRISHNA MURTHY R1 R2 M/S.NUTHALAPATI KRISHNA MURTHY, R3 NOTICE SERVED.	PRAKASAM
3.1	X OBJ/11/2019 (MVOP/180/2015)	GUMMALLA SUBBA RAO Vs THE ORIENTAL INSURANCE COMPANY LTD.	NUTHALAPATI KRISHNA MURTHY		PRAKASAM
4	MACMA/322/2019 (OP/83/2015)	P CHOWDAPPA Vs AYUB ALLI	P NARAHARI BABU	GUDI SRINIVASU R1 NOTICE SERVED, R2 NOTICE UN SERVED AS NO SUCH PERSON IN THE ADDRESS, R3 M/S.GUDI SRINIVASU.	ANANTAPUR
5	MACMA/331/2019 (MVOP/185/2015)	B. BHARGAVI Vs CHAMPUDU JAYARAMUDU ALIAS JAYARAM	SURESH KUMAR REDDY KALAVA	KORAGANTI SREENIVASARAO R1 TO R5 NOTICES SERVED, R3 M/S. K SREENIVASA RAO.	CHITTOOR
6	MACMA/348/2019 (MVOP/684/2018)	APSRTC Vs VADITHE NANDINI	P DURGA PRASAD SC FOR APSRTC	R1- NOTICE UN SERVED RETURNED AS ("INSUFFICIENT ADDRESS" AS PER POSTAL ENDORSEMENT) R2-NOT NECESSARY PARTY VIDE CT	GUNTUR
7	MACMA/350/2019 (MVOP/599/2015)	THE VICE CHAIRMAN AND MANAGING DIRECTOR Vs GOLUGURI RADHA	K SRINIVASA PRASAD SC For APSRTC	DASARI SURESH KUMAR R1 R3 R4 R5 NOTICES SERVED, R2 MINOR REP BY R1. R5 M/S.D SURESH KUMAR	WEST GODAVARI
8	MACMA/353/2019 (MVOP/335/2014)	THE DEPOT MANAGER Vs GADDI RAMU	K SRINIVASA PRASAD SC For APSRTC	SRINIVASULA REDDY KOMMASANI R1 - M/S SRINIVASULA REDDY KOMMASANI. R2 - NOTICE SERVED.	VISAKHAPATNAM
9	MACMA/357/2019 (MVOP/368/2014)	UNLIMITED INDIA INSURANCE CO LTD Vs N. RAMA KRISHNA	S A V RATNAM	D KODANDARAMI REDDY R1 - APP BY M/S D KODANDARAMI REDDY. R2 - NOTICE SERVED.	CHITTOOR

10	MACMA/395/2019 (MVOP/74/2017)	P. DEVENDRA Vs M. GUNA	O UDAYA KUMAR	UPENDRA RAO MANUKONDA R1-NOTICE SENT, NOT YET RETURNED R2-UNSERVED RETURNED (AS PER POSTAL ENDORSEMENT "NO SUCH ADDRESSEE IN THIS DOOR NUMBER"). R3-APP. BY M/S UPENDRA RAO MANUKONDA.	CHITTOOR
11	MACMA/522/2019 (OP/590/2014)	MADINEPALLI HANUMANTHA REDDY Vs ANKE VENKATA PURUSHOTHAM	HARISH KUMAR RASINENI	R1 NOTICE UN SERVED AS ADDRESSEE REFUSED, R2 NOTICE UN SERVED AS ADDRESSEE LEFT WITHOUT INSTRUCTIONS, R3 NOTICE SERVED.	ANANTAPUR
12	MACMA/1062/2019 (MVOP/968/2015)	KALAVAKOLLU ARUNA Vs NALLAMEKALA SUBBA RAO	SRINIVASA RAO NARRA	P SATYA MANJULA R1 R2 - NOTICES UN SERVED AS ADDRESSEE DECEASED, R3 - M/S. P SATYA MANJULA.	GUNTUR
13	MACMA/1182/2019 (MVOP/199/2019)	KOKKIRAPATI RAMADEVI Vs PANDIRIPILLI APPALARAJU	KAMBHAMPATI RAMESH BABU	PRAKASH AKKAPEDDI POTHARAJU R1 R2 NOTICES SERVED, R3 M/S.A P PRAKASH.	WEST GODAVARI
14	MACMA/1221/2019 (OP/388/2014)	PASURI PEDDA POTHULAIAH Vs S JEELAN BASHA	N SASIKALA	R1 TO R3 NOTICES SERVED.	ANANTAPUR
15	MACMA/1303/2019 (MVOP/396/2015)	LEBAKU LAKSHMI NARAYANA REDDY Vs MUNCIPAL COMMISSIONER	D KODANDARAMI REDDY	GUDI SRINIVASU R1 TO R3 NOTICES SERVED, R4 M/S. GUDI SRINIVASU, R5 NOTICE UN SERVED AS NO SUCH ADDRESSEE.	YSR KADAPA